

**JOINT COMMITTEE REPORT**  
**IN OA 11/2022 (CZ)**

**Bakir Ali Rangwala**

**Vs**

**State of Madhya Pradesh**

**Date of Order - 05.05.2022**

**Date of Inspection - 23.06.2022**

**"Joint Committee Inspection Report in the matter of "Bakir Ali Rangwala vs State of Madhya Pradesh"**

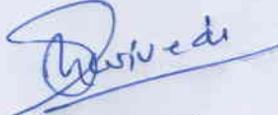
Hon'ble NGT (CZ) , Bhopal vide its order dated 5-5-2022 in in original application no. 11/2022 in the matter of "Bakir Ali Rangwala vs State of Madhya Pradesh" directed under point no. 42 as .

- 1- The Member Secretary, Madhya Pradesh Pollution Control Board is directed to constitute a Committee of three Regional Officers including the Regional Officer of Ujjain to implement the rule of law and enforce the environmental laws and to ensure that there shall not be any discharge of untreated water into the water bodies and there shall not be any discharge of solid waste into the water bodies as narrated above. In case of encroachment or discharge of solid waste or liquid waste in violation of Environment rules necessary action, prosecution in addition to the realization of environmental compensation must be initiated in accordance with the environmental rules.
- 2- In compliance with the above Hon'ble NGT order Member Secretary, Madhya Pradesh Pollution Control Board constitute a joint committee of Regional Officer of Ujjain , Indore & Pithampur by letter no. 1698 dated 13-05-2022.
- 3- The joint committee visited Govardhan Sagar on dated 23-06-2022. The joint committee comprise of following officers.
  1. Shri Kantilal Choudhary, Regional Officer, Pithampur
  2. Shri Hemant Kumar Tiwari, Regional Officer, Ujjain
  3. Shri Shrinivas Dwivedi, Regional Officer, IndoreFinding by joint committee during visit are as follows:
  - a. No solid waste was observed in Govardhan Sagar Pond however Municipal Solid waste & water hypocinth was found lying on the boundary of pond in Charitable Hospital side . The work to remove deposited & dried hypocinth will be done by Municipal Corporation Ujjain as earliest.

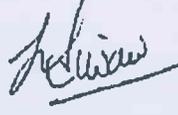
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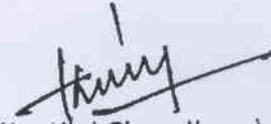
- b. In rainy season drain carrying domestic waste water may come into the pond. Similarly in case of failure of pump of Vikramaditya Cloth Market main sump the waste water overflow may meet pond water.
- c. Tehsildar Ujjain city is directed to remove encroachment as per Hon`able NGT order within stipulated time vide Collector Office letter no. 577 dated 17/06/2022.
- d. Photographs taken during visit are enclosed as per Annexure No. -1



(Shrinivas Dwivedi)  
Regional Officer,  
Indore



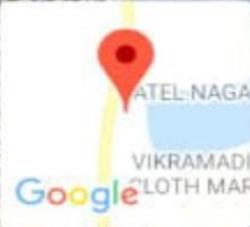
(Hemant Kumar Tiwari)  
Regional Officer,  
Ujjain



(Kantilal Choudhary)  
Regional Officer,  
Pithampur



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**Ujjain, Madhya Pradesh, India**

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India

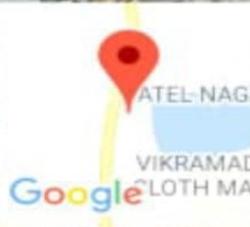
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**Ujjain, Madhya Pradesh, India**

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India

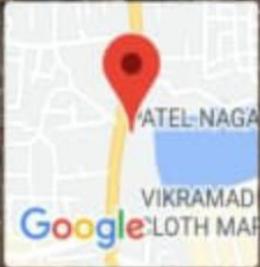
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**Ujjain, Madhya Pradesh, India**

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